

Sl. No. 4

NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI BENCH
(Virtual Hearing)

PRESENT: SHRI RAJEEV BHARDWAJ – MEMBER (JUDICIAL)
: SHRI SANJAY PURI – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 03.05.2024 AT 02:00 P.M.

TC/CP. Nos.	CA/IA No.	Section / Rule	Name of Parties
TCP(IB)/62/7/AMR/2019		7 of IBC	Stressed Assets Stabilization Fund Vs. Torus India Limited

ORDER

Present: Mr. VVSN Raju, Ld. Counsel for the FC.

Mr. G. Bhupesh, Ld. Counsel for the CD.

Counter not filed. For filing counter and rejoinder (if any) within next 14 days,
list the matter on 06.06.2024 as a last chance.

Sd/-

SANJAY PURI
MEMBER (TECHNICAL)

Sd/-

RAJEEV/BHARDWAJ
MEMBER (JUDICIAL)